

WRITTEN ANSWERS TO QUESTIONS

Lack of basic civic amenities for Sonia Vihar Delhi

*143. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a residential colony with 3000 families in Delhi near Wazirabad Bridge named 'Sonia Vihar' has not been provided with even basic civic amenities like electricity, transport roads, drainage and water unlike other unauthorised colonies in Delhi;

(b) if so, what are the reasons therefor;

(c) whether it is also a fact that the residents of this colony had brought their problems to the notice of the concerned authorities but it was of no avail; and

(d) if so, what is the factual position in the matter?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAD): (a) to (d) Sonia Vihar is an unauthorised colony which does not qualify for regularisation in accordance with the Government's policy for regularisation of unauthorised colonies covering residential and commercial structures constructed upto 30-6-77 and 16-2-77 respectively. The M.C.D. has not been undertaking development of such colonies nor is the Delhi Water Supply and Sewage Disposal Undertaking providing water supply and sewerage facilities in such colonies. D.E.S.U. has however, been undertaking electrification of unauthorised colonies which were existing on 1-1-81. In response to a representation dated 2-1-87, from the Residents' Association of Sonia Vihar, D.E.S.U. has asked for copies of lay-out plan etc. to verify the eligibility of the colony for electrification. The Residents Association has not furnished the same to the D.E.S.U. so far. The approach road to the colony situated

about two kms. from Wazirabad Bridge main Road is very narrow and the buses cannot be operated on it. However, the residents of the colony have been availing of D.T.C. services from the main Wazirabad Road.

Power Shortage in steel Plants

*144. SHRI MOSTAFA BIN QUASEM:

DR. R. K. PODDAR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) what were the reasons for the recent power shortage in the Steel Plants of the Steel Authority of India Limited;

(b) what are the details steps taken to minimise such shortages; and

(c) what are the results achieved through such steps?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) Supply of power from public utilities to the SAIL steel plants in the recent period of January to March, 1987 was by and large satisfactory.

(b) and (c) Supply of power to the steel plants is under constant review at the inter-ministerial level. Remedial steps by way of arranging help from other grids to DVC and Orissa State Electricity Board to the extent possible have been taken.

In order to reduce the dependence of steel plants on public utility supplies, captive power plants of 2 x 60 MW at Durgapur Steel Plant, 3 x 60 MW at Bokaro Steel Plant and 2 x 60 MW at Rourkela Steel Plant are under construction.

Supply of edible oils to Bihar

*148. SHRI S. S. AHLUWALIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Central Government had supplied edible oils including Rapeseed